

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 304
(IB)-137(ND)/2018
IA/2397/2020
IA/2396/2020
IA/2395/2020
IA/2335/2020

IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. Uttam Strips Ltd.

...

Respondent

Under Section: 8 & 9 of IBC, 2016

Order delivered on 18.11.2020

CORAM:


**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

ORDER

Renotify this case on 21.12.2020.


(T.S SINGH)
COURT OFFICER